

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No.37 of 2015 (SZ)**

Applicant(s)

M/s. Human Rights & Consumer  
Protection Cell Trust  
Serilingampally, Hyderabad,  
Telangana State

Respondent(s)

Vs. The State of Telegana , Hyderabad  
Telangana State and 6 others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

Mrs. H. Yasmeen Ali for R1, R4 and R5

M/s. D. Sreenivasan and K.Prakash for  
R2

Mr. T. Sai Krishnan for R3

M/s. K.V.S. Phani Chandar and P.

Premkumar for R6 and R7

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 16<sup>th</sup> August, 2017</p> <p>The application is listed for final arguments.</p> <p>The applicant who appears in person is not present and the learned counsel appearing for the respondents are present.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 19.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>